

Sl.No.4
OA 594/05
9.9.05

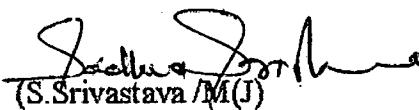
Heard Shri M.P. Dixit, learned Counsel for the applicant. Registry has pointed out that pages 27, 29, 30, 31 and 32 are not legible. Learned counsel for the applicant submits that he would not press relief on the basis of aforesaid pages and, therefore, the case should be considered. However, I am not inclined to accept the plea of the applicant. He is directed to furnish typed copies of these pages within two weeks, failing which the application will be treated as dismissed without any reference to the Court. If, however, these pages are removed within the time so fixed, the case may be listed for hearing on admission on 19.9.05



[M.Jha] M

5/19.9.2005 Shri M.P.Dixit, counsel for applicant

Defects have not yet been removed. In view of the order dated 9.9.2005 the O.A. is dismissed as defective. However, the applicants are given liberty to file fresh O.A.



(S.Srivastava) M(J)

skS